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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 1 01-03-2017

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CA259/15	207/16	Clarification	621A	M/s BMM Ispat I td

SL.NO. NAME (IN CAPITAL) DESIGNATION

PHONE NUMBER

REPRESENTATION BY WHOM (Petitioner\_\_\_\_\_ Respondent)

**SIGNATURE** 

A.M. SRIDHARAN

Pep. S. Rangeryan 9845371897

Pch tioner

S. Monogatojan

## ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to 20/04/2017.

Member (J)

Member (T)